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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 4781/2025 & CM APPL. 22012/2025**

TATA PLAY LTD

.....Petitioner

Through: Mr. Gautam Narayan, Senior
Advocate with Mr. Anirudh Bakhru,
Mr. Victor Das, Mr. Vipul Singha and
Ms. Anwesh Padhi, Advocates.

versus

SALES TAX OFFICER CLASS II/ AVATO

.....Respondent

Through: Ms. Vaishali Gupta, Panel Counsel
(Civil) GNCTD.

CORAM:

JUSTICE PRATHIBA M. SINGH

JUSTICE RAJNEESH KUMAR GUPTA

ORDER

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01.05.2025

1. This hearing has been done through hybrid mode.
2. Written submissions on behalf of both the parties are on record.
3. Ms. Vaishali Gupta, Id. Counsel for GNCTD submits that the clarification in respect of the technical glitch has not yet been obtained by her.
4. Arguments heard. Judgment reserved.

PRATHIBA M. SINGH, J.

RAJNEESH KUMAR GUPTA, J.

MAY 1, 2025/nd/ck